

Calcutta High Court (Appellate Side)

Scrutiny List From 10-06-2021 To 10-06-2021

Sl No.	Case Type	Filing No.	Petitioner	Advocate	Compliance By Date	Reason For Compliance
1	CRA	216/2021	TAMAL BARIK	Malay Bhattacharyya	01-07-2021	1. PROPOER DECLARATION NOT GIVEN IN ZERO PAGE .
2	CRM	4086/2021	MONIRUL SARDAR @ MONI	SONALI DAS	01-07-2021	1. NO WELFARE LOGO HAS BEEN ATTACHED ON VAKALATNAMA .
3	CRM	4087/2021	MD. SABIRUL ISLAM	SONALI DAS	01-07-2021	1.NO WELFARE LOGO ATTACHED ON VAKALATNAMA .
4	CRM	4089/2021	JAKIR GAZI	SONALI DAS	01-07-2021	1. LOWER COURT NO SPECIAL ST NO 26/2018 NOT MENTIONED IN THE FIRST PARAGRAPH.
5	CRM	4090/2021	MENA KAZI @ MANNAN KAZI	SK JALAUDDIN	01-07-2021	1) PHOTO ID IS NOT PROVIDED. 2) SUBJECT CATEGORY CODE IS WRONGLY WRITTEN. 3) MOBILE NUMBER OF THE PETITIONER IS NOT PROVIDED.
6	CRM	4093/2021	SAGAR KUMAR SINGH	SUDIP GHOSH CHOWDHURY	01-07-2021	1) PP SERVICE IS NOT ATTACHED WITH THE FORM.
7	CRM	4094/2021	RAJ KUMAR CHOWDHURY @ CHIKUA	SUDIP GHOSH CHOWDHURY	01-07-2021	1) COPY OF PP SERVICE IS NOT ATTACHED. 2) REJECTION CASE NUMBER AND REJECTION DATE IS NOT PROVIDED IN THE FIRST PARAGRAPH .
8	CRM	4095/2021	RAHUL RAM	SUDIP GHOSH CHOWDHURY	30-06-2021	ORDER COPY OF NDPS CASE 12/2017 IS NOT ATTACHED.
9	CRM	4099/2021	MRITYUNJAY BAIRAGI @ MRITYUN	ANGSHUMAN CHAKRABORTY	30-06-2021	MOBILE NUMBER OF PETITIONER IS NOT PROVIDED.
10	CRM	4100/2021	SOUMEN BANERJEE @ VITU AND ANR.	ANGSHUMAN CHAKRABORTY	30-06-2021	MOBILE NUMBER OF PETITIONER IS NOT PROVIDED.
11	CRM	4102/2021	GOUR MONDAL @ KELE GAUR	Angshuman Chakrabarty	01-07-2021	1. LOWER COURT CASE NO N-224/2018 NOT MENTIONED IN FIRST PARAGRAPH .
12	CRM	4104/2021	TAPAN DAS AND ANR.	Angshuman Chakrabarty	01-07-2021	1) PP COPY IS NOT PROPERLY SERVED.
13	CRM	4109/2021	ANIK NASKAR	SOFIAQ NESAR	30-06-2021	1. WRONG ADDRESSING OF THE HONBLE CHIEF JUSTICE (ACTING).
14	CRM	4112/2021	SAYED SK @ SOUD SK @SOUD ALI @ SOUDI SK. @ SOUDI AND ANR.	MUKUNDA LAL SARKAR	01-07-2021	1) PHOTOCOPY OF THE ORDER CRM 1013 OF 2020 DATED 11-03-2020 IS NOT ATTACHED.
15	CRM	4113/2021	DEBASISH MONDAL	SOFIA NESAR	01-07-2021	1. WRONG ADDRESSING OF THE HONBLE CHIEF JUSTICE (ACTING) .

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16	CRR	1370/2021	ALI HASAN SARDAR	PRONOJIT ROY	01-07-2021	1. LOWER COURT ORDER DATE NOT MENTIONED IN FIRST PARAGRAPH .
17	CRR	1371/2021	SANTU RAJAK	MONOJIT CHATTERJEE	01-07-2021	1. WRONG ADDRESSING OF THE HONBLE CHIEF JUSTICE (ACTING).
18	WPA	10690/2021	MD. MUSTAK	SK. ABUMUSA	01-07-2021	1. VAKALATKNAMA NOT PROPERLY FILLED UP
19	WPA	10695/2021	MRITUNJAY KUMAR PANDEY	ARUN KUMAR UPADHYAY	01-07-2021	1) WRONG ADDRESSING OF THE HONBLE RAJESH BINDAL, CHIEF JUSTICE(ACTING). 2) ZERO PAGE IS NOT PROPERLY FILLED UP. 3)SHORT LIST OF DATES IS NOT ANNEXED. 4) MOBILE NUMBER OF THE PETITIONER IS NOT GIVEN.
20	WPA	10700/2021	SK. IRSAD	SUFI KAMAL	01-07-2021	1)WRONG ADDRESSING OF THE HONBLE CHIEF JUSTICE

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